Press Release

Insolvency and Bankruptcy Board of India signs Memorandum of Understanding (MoU) with Indira Gandhi National Open University for utilising tele lecturing facility of Gyan Darshan channel.

1. With a view to facilitate manifold increase in the reach of its advocacy initiative, Insolvency and Bankruptcy Board of India (IBBI) and Indira Gandhi National Open University (IGNOU), today, signed a Memorandum of Understanding (MoU) for collaboration in utilising the tele-lecturing facilities of IGNOU Gyan Darshan Channel for telecast of Awareness Programmes through distance learning mode.

2. The MoU was signed by Mr. Santosh Kumar Shukla (Executive Director, IBBI) and Mr. Banmali Singh (Registrar, IGNOU) in the august presence of Dr. M. S. Sahoo (Chairperson, IBBI), Prof. Rajendra Prasad Das (Officiating Vice-Chancellor, IGNOU), Mr. Sudhaker Shukla (Whole Time Member, IBBI), Dr. Srikant Mohapatra (Director, IGNOU) and officers of the IBBI and IGNOU.

3. During the MoU signing ceremony, Dr. M. S. Sahoo, Chairperson, IBBI appreciated IGNOU’s successful journey of more than three decades to emerge as a front runner people’s university extending cost effective solutions; in the process, IGNOU has carved a niche for itself with wide recognition and presence. He said it is heartening to engage with IGNOU in providing seamless access to sustainable and learner-centric quality awareness programmes and training to various stakeholders of IBC by using innovative technologies. He emphasized upon the synergies between IBBI’s mandate and that of IGNOU, to be realised through this initiative.

4. Appreciating the initiative of IBBI, Officiating Vice-Chancellor, IGNOU, Prof. Rajendra Prasad Das highlighted that IGNOU caters to over 3 million students in India and other countries through 21 Schools of Studies and a network of 67 Regional Centres, around 2,000 Learner Support Centres and 20 overseas institutions, making it truly the peoples University. He also emphasised upon the far-reaching impact of IBC in tackling the issues emerging from distressed asset market.

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